

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 3

CA No. 1106/2019, IA Nos. 205/23, 206/23, 207/23, 208/23
209/23, 210/23, 211/23
in
CP(IB) No. 46/Chd/Pb/2018
(Admitted)

IN THE MATTER OF:

Oriental Bank of Commerce

...Petitioner

Vs.

J.R. Agrotech Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016, 31, IBC 2016, 60(5), 45 (1), 43(1) r/w Sec 44 (1),
IBC 2016

Order delivered on 04.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in CA No. 1106/2019:
IA Nos. 205/23, 206/2023, 207/2023

Mr. Krishan Vrind Jain, PCA

For the Applicant in IA Nos. 208/23:
209/23, 210/23, 211/23

Mr. Pulkit Goyal, Advocate

For the Resolution Professional:

Mr. Akshit Awasthi, Advocate

For the SRA:

Mrs. Munisha Gandhi, Senior Advocate
Ms. Salina Chalana, Advocate

For the Suspended Board of Directors:

Mr. APS Madaan, Advocate
Ms. Gursukh Sidhu, Advocate

ORDER

It is stated by Ld. Counsel for the applicant in all the applications i.e. **CA No. 1106/2019, IA Nos. 205/23, 206/23, 207/23, 208/23, 209/23, 210/23, 211/23** that he has not received the copy of the reply. Last opportunity is granted to Ld. Counsel for the respondent for filing the reply. Let the same be filed within one week with a copy in advance to the counsel opposite. Ld. Counsels for the parties are directed to file

short written submissions, if any, within one week after exchanging copies with each other. List on 18.07.2024 in supplementary list.

IA Nos. 205/23, 206/23 and 207/23

It is stated by Ld. Counsel for RP that the rejoinder has been e-filed and a copy of the same has been received by the other side. He is directed to file the hard copy of the same during the course of day. Let the matter be listed on 18.07.2024 in supplementary list.

CA No. 1106/2019

It is stated by Ld. Counsel for the RP that arguments are to be addressed by Mr. Abhishek Anand, Advocate who is on his legs before the Hon'ble NCLAT. Let the matter be listed for final arguments on 18.07.2024 in supplementary list.

IA Nos. 208/23, 209/23, 210/23 and 211/23

List on 18.07.2024 in supplementary list.

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)
Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)